THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated, Shillong 22nd August, 2016.

No. HCM.II/44/2016/3135. In supersession of all earlier related Notification/Orders on the subject; and particularly in supersession of Order No. 11 (HCM.II/63/2013/6014) dated 17.12.2013, Hon'ble the Chief Justice is pleased to constitute a Purchase and Expenditure Board for Purchases and Expenditure upto Rs. 1,00,000/- (one lakh) in the High Court of Meghalaya, consisting of the following:

- 1. The Registrar General (Chairperson)
- The Deputy Registrar (Infrastructure and Accounts)
- 3. The Assistant Registrar (Accounts)

This Board may co-opt any technical person for the purpose of any particular item of purchase or expenditure, if so required.

By Order,

REGISTRAR GENERAL

Dated, Shillong 22nd August, 2016.

Memo No. HCM.II/44 /2016/3135A Copy to :-

- The Joint Registrar –cum–Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The Joint Registrar- cum- OSD, High Court of Meghalaya, Shillong.
- The Private Secretary to Hon'ble Mr. Justice S.R. Sen, High Court of Meghalaya, Shillong for information of his Lordship.
- The Private Secretary to Hon'ble Mr. Justice V.P. Vaish. High Court of Meghalaya, Shillong for information of his Lordship.
- 5. The PA to Registrar General, High court of Meghalaya, Shillong.
- 6. The Registrar (Administration), High Court of Meghalaya, Shillong.
- 7. The Joint Registrar, High Court of Meghalaya, Shillong.
- 8. The Deputy Registrar (Administration), High Court of Meghalaya, Shillong.
- The Deputy Registrar (Infrastructure & Accounts), High Court of Meghalaya, Shillong.
- 10. The Assistant Registrar (Recruitment), High Court of Meghalaya, Shillong.
- 11. The Assistant Registrar (Accounts), High Court of Meghalaya, Shillong.
- 12. The Chief Librarian, High Court of Meghalaya, Shillong.
- 13. The Chief Translator (I/c Stationery), High Court of Meghalaya, Shillong
- 14. The Public Relation Officer, High Court of Meghalaya, Shillong.
- The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
- 16. The Superintendent (Judicial), High Court of Meghalaya, Shillong.
- 17. Office file.

REGISTRAR GENERAL